

**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016**  
**LIST OF SECURED FINANCIAL CREDITORS**

Sr. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted	Amount of contingent claims	Amount of claims rejected	Amount of claims under verification
		Name of stakeholder	Amount (Rs.)	Amount (Rs.)			
1	Secured Financial Creditors	Union Bank of India, SAM, Fort, Mumbai	34,49,32,480	34,49,32,480	NIL	NIL	-
2	Secured Financial Creditors	SIDBI, BKC, Mumbai	1,81,18,521	1,81,18,521	NIL	NIL	-
			<b>36,30,51,001</b>	<b>36,30,51,001</b>	<b>NIL</b>	<b>NIL</b>	<b>-</b>